## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 185 OF 2017**

Dated: 21<sup>st</sup> February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NLC India Limited .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

<u>ORDER</u>

List the matter on **09.04.2018**.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/tpd